

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2106  
ANSWERED ON:23.11.2010  
FUND FOR NATURAL CALAMITIES  
Sayeed Muhammed Hamdulla A. B.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has earmarked any fund for natural calamity relief exclusively for the UT of Lakshadweep;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The primary responsibility for undertaking rescue and relief measures in the event of a natural calamities rests with the concerned State/Union Territory. The Central Government supplements the efforts of the State Government by providing appropriate financial and logistic support. For this purpose, fund is allocated yearwise to the States in their Calamity Relief Fund (CRF), now called State Disaster Response Fund (SDRF), based on the recommendations of the successive Finance Commissions. Since the mandate of the Finance Commissions is limited to the States, no CRF/SDRF has been recommended for Union Territories.

Funds to Union Territories for managing the natural disasters are provided from the budgetary provisions of the Ministry of Home Affairs.

Lakshadweep is a Union Territory without legislature and therefore the budget of the UT flows from the consolidated fund of India. Ministry has kept a provision of Rs. 6.00 lakh in their budget for the current financial year under demand No. 99-Lakshadweep, major head 2245-Relief on account of Natural Calamities, for meeting the immediate relief requirements in the wake of natural calamities.